

SECTION XV

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) NOS. 31469-31470/2014
WITH PRAYER FOR INTERIM RELIEF

MOHAN LAL

...PETITIONER

VERSUS

MOHAN LAL & ORS.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 08.01.2016, when the Court was pleased to pass the following order:-

"In view of the letter circulated by learned counsel for the petitioner seeking adjournment for filing Rejoinder Affidavit, two weeks' time is granted, as last chance, for the said purpose."

It is submitted that in pursuance of order quoted above, Counsel for the petitioner as on 15.01.2016 filed Rejoinder Affidavit and copy of the same is being circulated herewith.

Service is complete.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 27th day of January, 2016.

ASSISTANT REGISTRAR

Copy to: 1. Gp. Capt. Karan Singh Bhati, Adv.
2. Mr. Mohan Pandey, Adv.

ASSISTANT REGISTRAR

3/KS/OR